

grants last year as the accounts for 1963-64 have not yet been finalised.

In 1962-63, however, excepting the States of Andhra Pradesh, Gujarat and West Bengal (so far as general education schemes are concerned) and Andhra Pradesh and Madras (so far technical education schemes are concerned) no other State was able to utilise the Central allocation in full. This was because during the emergency expenditure on buildings etc., had to be drastically curtailed. Non-availability of qualified and trained teachers, difficulties in the procurement of material and equipment etc. were also contributory causes.

Technical Specialists in Audio-Visual Education

45. **Shri Ram Harkh Yadav:** Will the Minister of Education be pleased to state:

(a) whether Government have undertaken a special short-term programme of training technical specialists at the National Institute of Audio-Visual Education in Delhi;

(b) if so, a brief outline of the programme; and

(c) the number and qualifications of the trainees and the duration of the course?

The Minister of Education (Shri M. C. Chagla): (a) The National Institute of Audio-Visual Education has introduced a short term Technical Training Course for Teachers, Projectionists and Technicians incharge of Audio-Visual equipment in Educational Institutions.

(b) The Course covers the principles of working, maintenance and repair of important items of Audio-Visual equipment and also Elementary theoretical instruction in Electricity, Optics and Electronics.

(c) The prescribed minimum qualifications are Matriculation/Higher Secondary with Science. In case of candidates otherwise well experienced relaxation can be made. The number of trainees is 12 and the Course is of

three months' duration followed by practical training for one month.

Archaeological Excavations near Kashi

46. **Shri P. K. Deo:** Will the Minister of Education be pleased to state:

(a) whether excavation conducted by the Archaeological Department at Kumauli village has proved that the original Kashi was situated some miles east of the present Varanasi town;

(b) if so, whether any articles of great historical and archaeological interest have been found in that excavation; and

(c) whether any period has been ascertained regarding the antiquity of that town?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) to (c). The excavation is being carried out by the Banaras Hindu University. Information in this regard is being collected and will be placed on the Table of the House.

Promotions of Class I Officers

47. **Dr. L. M. Singhvi:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1070 on the 11th March, 1964 and state:

(a) whether the Officers of Grade I and Selection Grade of C.S.S. who are drawing maximum in their grades were duly considered for promotion to the posts of Deputy Secretary and Joint Secretary or equivalent before Government decided to bring officers of other services to the Central Secretariat;

(b) the number of Officers of Grade I and Selection Grade of C.S.S. and Officers of other services e.g., I.A.S. and I.A. and A.S. who have been promoted on a regular basis to the posts of Deputy Secretary and Joint Secretary or equivalent separately during the last 4 years, year-wise; and

(c) the number of posts that were required to be filled in during the last 4 years, year-wise and separately?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). The sources from which officers are ordinarily drawn for manning senior administrative posts at the Centre of and above the rank of Deputy Secretary are laid down in para 2(i) of the Scheme published with the Government of India, Ministry of Home Affairs Resolution No. F. 34(3)EO/57 dated the 17th October, 1957, which reads as follows:—

“(i) Such posts will ordinarily be manned by officers of one or other of the following categories:—

(a) Officers borrowed from the State Cadres of the IAS and from other Class I Services of the States (other than the State Civil Service) on tenure deputation;

(b) Officers borrowed on tenure deputation from Central Services, Class I including officers serving in Public Industrial Undertakings (hereinafter referred to as Central Services);

(c) Officers of the Selection Grade of the Central Secretariat Service;

(d) Officers of the Central Administrative Pool;

(e) State Civil Service officers whose names are included in the Select List referred to in Regulation 7(3) of the IAS (Appointments by Promotion) Regulations; and

(f) State Civil Service officers other than those mentioned in (c) may also be appointed to senior posts in consultation with the UPSC in each case.”

Each State IAS cadre carries a specified quota for deputation to the Central Government, and 45 posts of and above the rank of Deputy Secretary have to be provided to members of the Central Secretariat Service. But apart from these provisions there is no reservation, direct or indirect for any service. The posts of Deputy Secretary and above are not reserved. Selections for these posts depend mainly on three considerations—(i) requirements of the posts; (ii) experience, background, merit and suitability of the available eligible officers of various services; and (iii) seniority of the said officers within their respective Services.

A statement showing the number of officers appointed on a regular basis to the posts of Deputy Secretary and Joint Secretary or equivalent during the last 4 years is as under:

Name of Service	Deputy Secretary & Equivalent				Joint Secretary & Equivalent			
	1960	1961	1962	1963	1960	1961	1962	1963
ICS/IAS	19	25	34	37	8	12	21	30
IA & AS	..	6	5	6
ID.A.S.	1	2	..	2	1	..	1	..
I.R.S.	5	6	8	3	1	2
Indian Postal Service	2	2	1
C.S.S.	8	9	24	4	2	..	6	..
Others*	..	2	1	2	1	..
Total	34	52	73	52	12	14	29	32

*This does not include appointments made in the Ministries of External Affairs and Law of officers belonging to the Indian Foreign Service and Central Legal Service.